

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP 253/16, TP 104/17	For hearing	India Law	433	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd	3Mindlogicx Infratec Ltd.	Law Square

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

APARNA KULKARNI

9742008101

For Law Square Advocates

RESPONDENT



ORDER

Counsel for operational creditor is present. Counsel for corporate debtor is also present who reported that matter is under negotiation for compromise. However, counsel for operational creditor requested time to enable her to get instructions from the operational creditor. At the request of counsel for operational creditor list it on 04.04.2018.


MEMBER (T)


MEMBER (J)